

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 36 OF 2016 &
IA NO. 91 OF 2016

Dated: 13th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Talwandi Sabo Power Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Alok Kumar for
Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **10.01.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
mk/pr

(Justice Ranjana P. Desai)
Chairperson